



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
FOURTEENTH SESSION**

(31 AUGUST, 2016)

OF

THE SIXTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2016**

A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
FOURTEENTH SESSION**

(31 AUGUST, 2016)

OF

THE SIXTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2016**

PREFACE

This booklet contains statistical information of the business transacted by the Sixth Legislative Assembly of the State of Goa during its Fourteenth Session, which was held on the 31st August, 2016.

PORVORIM – GOA
14/9/2016

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

**A BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SIXTH
LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS FOURTEENTH
SESSION, 2016**

**(ONE DAY SESSION WHICH WAS HELD ON WEDNESDAY, THE 31ST AUGUST,
2016)**

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 24th August, 2016, summoned the Fourteenth Session of the Sixth Legislative Assembly of the State of Goa, which commenced on the 31st August, 2016 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played/sung at the commencement of the Session. The Fourteenth Session, 2016, of the Sixth Legislative Assembly of the State of Goa had only one sitting and had a total duration of 2 hours and 02 minutes.

2. OBITUARY REFERENCES

The House paid its rich tributes and homage to the passing away of the following distinguished luminaries:

1. **Prof. Ravindra Ghavi**, a well known Marathi litterateur, passed away on the 5th August, 2016.
2. **Shri B.R. Khedkar**, a veteran sculptor, passed away on the 13th August, 2016.
3. **Shri Jairam Prabhudessai**, a veteran freedom fighter, passed away on the 14th August, 2016.
4. **Shri Damodar Pundalik Naik**, a noted theatre artiste and social worker, passed away on the 17th August, 2016.
5. **Smt. Umabai Madhav Velingkar**, a veteran freedom fighter, passed away on the 28th August, 2016.
6. **Shri Vinayak G Kanitkar**, a noted Marathi litterateur, passed away on the 30th August, 2016.

The Obituary References were unanimously passed by the House and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.

3. DURATION OF THE ONE DAY SITTING OF THE HOUSE WHICH WAS HELD ON THE 31ST AUGUST, 2016

The total duration of the sittings of the House was 2 hours and 02 minutes.

Sl. No.	Dates of sitting	Duration of sitting	Total duration of the sitting	
			Hour	Minutes
1.	31.8.2016	11 30 AM to 1 32 PM	2	02
The total duration of the sitting of the House was 2 hours and 02 minutes.				

4. ATTENDANCE OF THE MEMBERS (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl. No.	Names of the Members	No of days attended the Session
1.	Shri Naresh Sawal	1 day
2.	Shri Kiran Kandolkar	1 day
3.	Shri Michael Lobo	1 day
4.	Shri Rohan Khaunte	1 day
5.	Shri Glenn Souza Ticlo	1 day
6.	Smt. Jennifer Monserrate	1 day
7.	Shri Atanasio Monserrate	Nil
8.	Shri Pandurang Madkaikar	1 day
9.	Dr. Pramod Sawant	1 day
10.	Shri Vishwajit Rane	1 day
11.	Shri Lavoo Mamledar	1 day
12.	Shri Jose Luis Carlos Almeida	1 day
13.	Shri Mauvin Godinho	1 day
14.	Shri Francisco. X. Pacheco	1 day
15.	Shri Aleixo.R. Lourenco	1 day
16.	Shri Vijai Sardesai	1 day
17.	Shri Digambar Kamat	1 day
18.	Shri Caetano Silva	1 day
19.	Shri Rajan Naik	1 day
20.	Shri Benjamin Silva	1 day
21.	Shri Chandrakant Kavalekar	1 day
22.	Shri Nilesh Cabral	1 day
23.	Shri Ganesh Gaonkar	1 day
24.	Shri Subhash Phal Dessai	1 day
25.	Shri Sidharth Kuncalienkar	1 day

5. FOURTH REPORT (2016) OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED

Shri Laxmikant Parsekar, the Hon. Chief Minister, presented the Fourth Report (2016) of the Business Advisory Committee was presented to the House. The Motion was put to vote of the House and was adopted on the 31st August, 2016.

6. ASSENTED BILLS REPORTED TO THE HOUSE

I. The Assent of the Hon. Governor of Goa to the following 2 Bills passed by the Sixth Legislative Assembly of the State of Goa, which were reported by the Secretary, Legislature, to the House are enumerated below:

1. The Goa Appropriation (No.3) Bill, 2016
2. The Goa Appropriation (No.4) Bill, 2016

II. GOVERNMENT BILL

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for introduction, Consideration and Passing of the Bill	Date of introduction of the Bill	Date of Consideration and passing of the Bill
1.	The Goa (Allotment of Plots to Certain Displaced Persons) Bill, 2016	Shri Francis D'Souza, the Hon. Dy. Chief Minister/Minister for Revenue	12.8.2016	31.8.2016

7. GOVERNMENT RESOLUTION

(1) The text of the contents of the Bulletin Part II No. 248 dated 24.8.2016 as regards the Government Resolution is enumerated below:

The following Government Resolution which was admitted for discussion on the 31st August, 2016, in the Goa Legislative Assembly is enumerated below:

“Whereas, the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 was passed by the Lok Sabha on 6th May, 2015 and the Rajya Sabha on 3rd August, 2016 and the amendments made by the Rajya Sabha are agreed to by the Lok Sabha on 8th August, 2016;

And whereas, the said Bill seeks to make certain amendments to the Constitution of India to implement goods and services tax (GST) across the Country;

And whereas, as per clauses (b) and (c) of the proviso to Article 368 (2) of the Constitution of India, the said Bill is required to be ratified by the Legislatures of not less than one-half of the States by resolutions to that effect passed by those Legislatures before it is presented to the President of India for assent;

And whereas, this House agrees to ratify the amendments proposed to be made to the Constitution of India by the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014.

Now, therefore, it is hereby resolved as under:

“That this House ratifies the amendments to the Constitution of India falling within the purview of clauses (b) and (c) of the proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by both the Houses of Parliament.”

(II) The Hon. Chief Minister, Shri Laxmikant Parsekar, moved the following Motion of the Resolution before House on the 31st August, 2016:

“That this House ratifies the amendments to the Constitution of India falling within the purview of clauses (b) and (c) of the proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by both the Houses of Parliament.”

(III) The following Members spoke on the Resolution:

1. Shri Aleixo Reginaldo Lourenco, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Sidharth Kuncalienkar, MLA
4. Shri Michael Lobo, MLA
5. Shri Mauvin Godinho, MLA
6. Shri Francisco Pacheco, MLA
7. Shri Vishwajit Rane, MLA

8. Shri Nilesh Cabral, MLA
9. Shri Vijai Sardesai, MLA
10. Shri Glenn Ticlo, MLA
11. Shri Pandurang Madkaikar, MLA
12. Shri Digambar Kamat, MLA
13. Shri Mahadev Naik, the Hon. Minister for Industries
14. Shri Subhash Phal Dessai, MLA
15. Dr. Pramod Sawant, MLA
16. Shri Lavoo Mamledar, MLA
17. Shri Rajendra Arlekar, the Hon. Minister for Panchayats
18. Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.
19. Shri Pratapsingh Rane, the Hon. Leader of the Opposition
20. Shri Laxmikant Parsekar, the Hon. Chief Minister.

(IV) **Thereafter, the Government Resolution was put to the vote of the House and was adopted by the House unanimously on the 31st August, 2016.**

8. **CONCLUSION**

The National Anthem was played in the Legislative Assembly at the conclusion of the Session. The Fourteenth Session, 2016 of the Sixth Legislative Assembly of the State of Goa was adjourned *sine die* at the conclusion of the Session on the 31st August, 2016 at 1 32 PM.
